

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-103

(IB)-195(ND)/2017

in

C.A No. 4 & 434 /CIII/ND/2019

IN THE MATTER OF:

M/s.IndusInd Bank Ltd

Vs.

Gallium Industries Ltd

...FINANCIAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 7 IBC Code 2016

Order delivered on 17.08.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC

: Mr. Rakesh Kumar, Ms. Preeti Kashyap, Mr. Dhruv Gupta, Advocates for Mr. Rajesh Meena appearing in CA No. 434/2019, Mr. Morihiro Kusakabe, Mr. Chitranshul A.Sinha, Ms. Sonali Khanna, Mr. Anshuman Mohit Chaturvedi, Advocates in CA No. 4 /2019

For the Respondent/CD

: Mr. Morihiro Kusakabe, Mr. Chitranshul A.Sinha, Ms. Sonali Khanna, Mr. Anshuman Mohit Chaturvedi, Advocates in CA No. 434 /2019, Mr. Rupesh Tyagi, R-5 & 6,

For the Liquidator

: Mr. Pradeep Dhaiya & Mr. Nalin Kasuhik for Mr. Vijender Sharma, Advocates

ORDER

Counsel for the Liquidator is present. Counsel for the Respondent No. 1 is present. Counsel for the Respondent No. 4 is present. Counsel for the Respondent Nos. 5 & 6 is present. Respondent No. 2 & 3 are already proceeded Ex-Parte. Both the sides have made final submissions and written submissions filed.

UPASANA

IB-195 ND/2017
in
CA No. 4 & 434/2019

CA No. 4 of 2019 filed by Respondent No. 4 is tag with for the purpose of passing common order. **Order reserved.**

-Sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-Sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)